

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 484/2018

ANOOP & ORS.

Appellant(s)

VERSUS

ADDITIONAL COMMISSIONER(ADMN.) & ORS.

Respondent(s)

Date : 08-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Ms. Asha Gopalan Nair, AOR
Ms. Minakshi Vij, AOR
Mr. Akshat Kumar, AOR
Ms. Garima Prashad, AOR
Mr Jitendra Kumar Tripathi, Adv.
Mr Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the State of U.P is present.

Respondents are duly served/represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
08.08.2018

hj